

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 30th of August, 2024.

This is for information of all concerned that the Local Area Network (LAN) of the High Court has been revamped and upgraded. The transition to the new LAN will commence from the late evening of September 3rd, 2024, and will continue through September 4th, 2024.

All AoJs/Section In-charges are directed to be present on September 4th, 2024, for the switch-over along with a computer-savvy staff of the concerned section to assist with plugging LAN cables into the new I/O box and configuring Ethernet settings to DHCP for their respective sections.

By order,

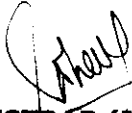
Sd/- Sri Subhrangsu Dhar
REGISTRAR (JUDICIAL & IT)

Memo No. HC.XLV/349/2020/ 533 /PM&P dated the 30th of August, 2024.

Copy to: -

1. The Registrar (Admin./Vig./ Judl./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Member Secretary, Assam State Legal Services Authority.
4. The Senior IT Consultant, Gauhati High Court, Guwahati, for information and necessary action.
5. The Joint Registrar (), Gauhati High Court, Guwahati, for information and necessary action.
6. The Deputy Registrar (), Gauhati High Court, Guwahati, for information and necessary action.
7. The Chief Security Officer, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati..
11. The Asstt. Registrar (), Gauhati High Court, Guwahati, for information and necessary action.
12. The Court Manager, Gauhati High Court, Guwahati, for information and necessary action.

13. The Systems Analyst/ Programmer(s), Gauhati High Court, Guwahati, for information and necessary action.
14. The A.O. (Judicial), Section, Gauhati High Court, Guwahati.
15. The Court Officer No. 1 & No. 2, for information and necessary action.
16. The Senior Systems Officer, Gauhati High Court, Guwahati.
17. The Systems Officer/ Systems Officer(s) OSD, for information and necessary action.
18. The Court Masters, Court No....., Gauhati High Court, Guwahati.
19. Telecommunications Consultants India Limited (TCIL), New Delhi, for information and necessary action.
20. M/s Trans Virtual Pvt. Ltd., Guwahati, for information and necessary action.
21. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
22. The Gauhati High Court Notice Board, (Old Block & New Block).


20.08.2024
REGISTRAR (JUDICIAL & IT)